NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/186/2017

NAME OF THE PETITIONER(S)

: SEENI NAINA HOLDINGS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rajasekhar UK

Counsel for the petitioner company Rajaullan.

2. B. Sarathbabu

Repressibility Countrel For Role Chance B. Galled

ORDER

Counsel for applicant present and prayed for time to make submissions. Representative of ROC present. Time is enlarged at request. Put up on 19.12.2017.

-5d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)